

December 2, 1998

## **RBI prohibits Triveni Greenery Finlease (India) Ltd., Jaipur from accepting deposits**

It is hereby notified for the information of the public that the Reserve Bank of India in exercise of the powers, conferred on it under Section 45K (4) read with Section 45MB(1) of the Reserve Bank of India Act, 1934 has prohibited Triveni Greenery Finlease (India) Ltd., 15, Diggi House, Shivaji Marg, Ram Singh Road, Jaipur - 302 004, from accepting deposits with effect from December 1, 1998 and the company is prohibited from accepting deposits from the existing depositors/certificate holders, in any form, whether by way of fresh deposits or renewal or otherwise.

Further, in exercise of the powers conferred on it under Section 45MB(2) of the Reserve Bank of India Act, 1934, the Reserve Bank has directed Triveni Greenery Finlease (India) Limited not to sell, transfer, create charge, or mortgage, or deal in any manner with its property and assets without prior written permission of the Bank except for repayment of deposits, for a period of six months from December 1, 1998.

**Maureen Shankar**  
**Manager**

**Press Release : 1998-99/716**